

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

OA No.3587/2018

This the 20th day of September, 2018

**Hon'ble Ms.Praveen Mahajan, Member (A)**

1. R. D. Rohilla, Aged-70 years, Group-'B'  
S/o. Sh. Amir Singh,  
Retired as PGT (History) from KVS,  
R/o. B-6, Chander Vihar, Palam Extension,  
New Delhi – 110 077.
2. Mrs. Usha Sharma, Aged-69 years, Group-'B'  
W/o. Mr. Rajeshwar Sharma,  
Retired as PET from KVS,  
R/o. H. No. 152, Secotr-11-A, Chandigarh.
3. Bishan Swaroop, Aged-73 years, Group-'B'  
S/o. Sh. Mangta Ram,  
Retired as PGT (History) from KVS,  
R/o. H. No. 698, Mohalla Kayasthwara,  
Rewari-123 401.
4. Dharampal, Aged-62 years, Group-'B'  
S/o. Sh. Shri Ram Singh,  
Retired PGT from KVS,  
R/o. V.P.O. Kharkramji, Jind-126102.
5. R. P. Bathla, Aged-67 years, Group-'B'  
S/o. Late Sh. C. D. Bathla,  
Retired as TGT (Science) from KVS,  
R/o. C-101, Corcorona Appartment,  
Sector-37, Gurgaon.
6. Ramesh Chandra Kothiya, Aged-64 years, Group-'B'  
S/o. Late Sh. Sundar Lal Kothiya,  
Retired as PET from KVS,  
R/o. HE-45, Hanuman Nagar Extension,  
Sirsi Road, Jaipur (Raj.)
7. R. B. Singh, Aged-62 years, Group-'B'

S/o. Late Sh. S. M. Singh,  
Retired as Principal from KVS,  
R/o. B-32, Subhash Park, Uttam Nagar,  
New Delhi – 110 059.

8. Mrs. Veena Sahdav, Aged-63 years, Group-'B'  
W/o. Late Shri. A. K. Sahdev,  
Retired as PGT (Hindi) from KVS,  
R/o. 59-C, Pocket-1, Phase-I,  
Mayur Vihar, Delhi-91.
9. K. Sreemannarayana, Aged-60 years, Group-'B'  
S/o. Sh. K. Veerabhadrudu,  
Retired as PGT (Maths) from KVS,  
R/o. 45-2-60/2/2, Ramachandra Nagar,  
Beside K. V. Waltair, Akkayyapalem,  
Vishakhapatnam (Urban) (AP).
10. Ms. Shashi Suri, Aged-65 years, Group-'A'  
D/o. Sh. B. B. Suri,  
Retired Vice-Principal from KVS,  
R/o. 237, SFS Apartments, Hauz Khas,  
New Delhi.
11. Sohan Lal Girdhar, Aged-76 years, Group-'B'  
S/o. Sh. K. R. Girdhar,  
Retired SUPW Teacher from KVS,  
R/o. C-133, East of Kailash,  
New Delhi.
12. Arjun Dev Ahuja, Aged-65 years, Group-'B'  
S/o. Sh. Chandra Bhan Ahuja,  
Retired as PGT (English) from KVS,  
R/o. K-50E, Sheikh Sarain Phase-II  
New Delhi.
13. Ms. Manika Bhalla, Aged-63 years, Group-'B'  
W/o. Dr. Sh. Kapil Bhalla,  
Retired TGT (English) from KVS,  
R/o. H. No. 7421, B-10, Vasant Kunj,  
New Delhi – 70.
14. Ms. Anju Bala, Aged-65 years, Group-'B'  
D/o. Late Sh. T. S. Nirman,  
Retired as TGT (WET) from KVS,  
R/o. 2D, Pocket L, Phase-II,

Sheikh Sarai, New Delhi-17.

15. Ram Phal Singh, Aged-67 years, Group-'B'  
 S/o. Sh. Bholer Singh,  
 Retired PGT (Geography),  
 R/o. H. No. 276, Sector 14, Rohtak.

16. Narayana Singh Ranawat, Aged-69 years, Group-'B'  
 S/o. Sh. Thakur Kazore Singh Ranawat,  
 Retired PGT (Eco.) from KVS,  
 r/o. B-58, Saraswati Kunj,  
 25, I.P. Extension, Patparganj,  
 Delhi – 92.

17. Mrs. Geeta Moharya, Aged-64 years, Group-'B'  
 W/o. Sh. K. L. Bakshi,  
 Retired Primary Teacher from KVS,  
 R/o. 7, Karni Colony, Nandari Phanta,  
 Banar Road, Jodhpur (Raj.)

18. Sunder Presswani, Aged-72 years, Group-'B'  
 S/o. Late Sh. Shobhraj Presswani,  
 Retired TGT (Sc.) from KVS,  
 R/o. Pkt-C, Flat No. 16-D, Gangotri Enclave,  
 Alaknanda, New Delhi-19.

19. Mrs. Yogesh Sharma, Aged-60 years, Group-'B'  
 W/o. Sh. Ashok Kumar Sharma,  
 Retired as TGT (PHE) from KVS,  
 R/o. H. No. 137, Suraj Enclave,  
 Street No. 2, Ferozepur City,  
 Punjab.

20. Mrs. Savita Hajela, Aged-64 years,  
 D/o. Sh. Sukhbeer Sahai,  
 Retired Primary Teacher from KVS,  
 R/o. H. No. 801, Surya Vihar Colony,  
 Pinto Park, Gwalior. ...Applicants

(By Advocate : Shri Yogesh Sharma)

### **Versus**

1. Union of India through the Secretary,  
 Ministry of Human Resources Development,  
 Shastri Bhawan, New Delhi.
2. Kendriya Vidyalaya Sangathan,

Through the Commissioner,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi.

3. The Joint Commissioner (Admn.)  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi 110 016. ...Respondents

(By Advocate : Shri D.S.Mahendru for R-1 and Shri S.Rajappa with  
Ms.Sweena Nair appeared on advance notice)

### **ORDER(ORAL)**

At the very outset, learned counsel for the applicant states that he would be satisfied if the representations of the applicants (Annexure A-1) are decided by the respondents by way of an appropriate order in the light of the order dated 31.7.2018 passed by this Tribunal in OA-2863/2018.

2. In view of limited prayer of the applicants, respondents are directed to decide the representations of the applicants in light of the aforesaid cited order of this Tribunal. This may be done by way of passing a reasoned and speaking order expeditiously and in any case not later than three months from the date of receipt of a certified copy of this order.

3. O.A. is disposed of at the admission stage. No costs.

**(Praveen Mahajan)  
Member(A)**

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